

HIGH COURT OF KARNATAKA, HIGH COURT BUILDINGS, BENGALURU-1. DATED: 19th March, 2024.

NOTIFICATION

Sub: Inviting sealed quotations for Annual maintenance/ repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru – reg.

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It is hereby notified that, High Court of Karnataka is inviting sealed quotations from Telecom Firms, located in Bengaluru City only, for Annual maintenance/repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru.

Therefore, Telecom Firms, located in Bengaluru City only, may submit their sealed quotations mentioning their lowest rates, inclusive of all charges & taxes, if applicable, for Annual maintenance/repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru for items stated under Annexure-I.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

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The sealed quotation should be addressed to the Registrar General, High Court of Karnataka, Bengaluru – 560 001 and to be submitted to Tappal Branch of this office on or before 28/03/2024 at 04.00 p.m. by superscribing "QUOTATIONS FOR ANNUAL MAINTENANCE TOWARDS SERVICE/ REPAIRS OF TELEPHONE, EPABX, FAX AND COMPONENTS RELATED TO TELEPHONES".

The quotations will be opened on 03/04/2024 at 04.00 p.m., in the Chambers of the undersigned.

By order,

Sd/-(E. RAJEEVA GOWDA) REGISTRAR (ADMINISTRATION)

ANNEXURE-I

SL. NO	ANNUAL MAINTENANCE TOWARDS SERVICE/ REPAIRS OF TELEPHONE, EPABX, FAX AND COMPONENTS RELATED TO TELEPHONES
1.	EPABX NEC & Panasonic system installed in the
	Home Office of Hon'ble the Chief Justice,
	Bungalows of Hon'ble Judges at Nyaya Grama,
	Hebbal Guest House, Nyayagrama & Other places
2.	Repair of telephone instruments
	a) Cordless
	b) Other telephone instruments etc.
3.	Other damaged casing/cables
	COST OF SERVICE CHARGES :
	For carrying out the work in the High Court Office
	and Drug Control Building:
	&
	Home Office of Hon'ble the Chief Justice, Hon'ble
	Judges & Registrar's, Guest House at
	Nyayagrama etc. in and around the city of
	Bangaluru
Terms and Conditions:	

Terms and Conditions:

- The rate accepted by this Office shall not be increased till the completion of the agreement period of one year or till the expenditure in this regard reaches ₹5,00,000/- (Rupees Five Lakh), whichever is earlier, from the date of execution of the agreement.
- 2. In case the services are found to be unsatisfactory, liberty is reserved by the High Court to cancel the Agreement at any point of time.
- 3. The payment will be made through Khajane-II facility of Government of Karnataka to the Firm's Bank Account.
- 4. An agreement has to be executed in this behalf in the form approved by the High Court, if quotation is accepted.
- 5. Complaints have to be attended within 24 hours of lodging.

By order,

Sd/-(E. RAJEEVA GOWDA) REGISTRAR (ADMINISTRATION)